

Central Administrative Tribunal  
Principal Bench: New Delhi

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OA No.190/96

New Delhi this the 4th day of July 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr R.K.Ahooja, Member (A)

Prashant Kulkarni  
Sector-I/703, R.K.Puram  
New Delhi-110 022.

...Applicant.

Versus

1. Union of India through  
The Secretary  
Ministry of Personnel, Public Grievances  
& Pensions, North Block,  
New Delhi.

2. The Deputy Director(NR)  
Staff Selection Commission  
Block No.12  
CGO Complex, Lodhi Road  
New Delhi.

...Respondents.

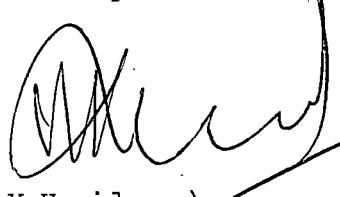
O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

The applicant who is present in person submits that he has not qualified in the preliminary examination, and hence wants to withdraw the application. His request is granted. The application is dismissed as withdrawn.

  
(R.K.Ahooja)  
Member (A)

aa.

  
(A.V.Haridasan)  
Vice Chairman (J)